

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Division Bench)**

**Item No.-505**  
IB-281/ND/2022  
IA/350/2024

**IN THE MATTER OF:**

Kelvin Air Conditioning And Ventilation Systems Pvt. Ltd. ....**Applicant**

**Vs.**

M/s. Triumph Reality Pvt. Ltd. ....**Respondent**

**SECTION**

U/s 9 IBC

**Order delivered on 09.05.2024**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,**  
**HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the Applicant :

For the Respondent : Mr. Anil Airi, Sr. Adv., Mr. Gaurav Bahl, Mr. Mudit  
Ruhella, Advs.

**ORDER**

Heard the submissions made by the Ld. Counsel on behalf of the Operational Creditor and Ld. Sr. Counsel on behalf of the Corporate Debtor. Both the sides may file their written submissions along with judicial decisions, if any. List the matter on **14.06.2024**.

**Sd/-**  
**(Dr. SANJEEV RANJAN)**  
**MEMBER (T)**

**Sd/-**  
**(MAHENDRA KHANDELWAL)**  
**MEMBER (J)**